

In the High Court of Judicature, Bombay.

Thursday, the 17 day of November 1864.

SPECIAL APPEAL No. 575 — of 1864

Govinda bin Shekoo Kasid of } Appellant
the Satara District (Original Plaintiff)

versus

Balai Kow Ram Sawar and } Respondent
Joti bin Ramo Sawar of the
Satara District (Original Defendants)

Rs. 8 — 4 — 11

The claim in the Original Suit was to obtain possession
of a field.

In Appeal No. 40 of 1864 the ^{Act Judge} ~~Judge~~
of the District of Satara — at Satara reversed
the Decree of the ^{Magistrate} ~~Magistrate~~ who had decreed the restoration
of the land to the Plaintiff on his paying Rs. 22.

A Special Appeal was preferred in the High Court on the grounds that (1) sub-
stantial errors in law in the investigation
of the case have been made which have pro-
duced errors in the decision of the case upon
its

its merits in that the mortgage bond being
not within the reach of appellant, the ^{District} Judge was
in error in holding that secondary evidence
to prove the mortgage bond should not have
been received by the moansiff and that (2)
the appellant having valued the claim ^{at}
at the amount, the property was mortgaged
to the respondents the ^{District} Judge was in error in
holding that it is improperly valued.

The Court in firm the sense
of the D. Judge with costs in the
Appel.

A. Leatm.
H. P. by Fisher.

MEMORANDUM OF COSTS incurred in Special Appeal No. 675
of 1864 against the decision of the Acting Judge - of the
District of Satara - and disposed of on the 17th Nov 1864
by Confirming the same with Costs.

BY THE APPELLANT—

In the District.				
In the Moonjeff's court	16	10	0
In the Judge's court	-----	1	3	11
		17 15 10		
In this Court.				
Stamp for Memorandum of Special Appeal	1	0	0
Stamps for copies of Decree and Judgment	1	8	0
Stamp for Vukeelutnama	2	0	0
Batta for Process and Postage	1	4	0
Sectioner's Fee	1	15	0
Vukeel's Fee	0	3	11
		7 14 11		
		Rupees.....	25	14 9

BY THE RESPONDENT. *St*

In the District.				
In the Moonjeff's court	2	9	11
In the Judge's court	-----	3	2	11
		5 12 10		
In this Court.				
Stamp for Vukeelutnama	2	0	0
Vukeel's Fee	0	3	11
		2 3 11		
		Rupees.....	8	0 9



For Dealer

*W. D. ...
 ...
 ...*